

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/8226/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 12 September, 2023.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. DJKA/123348/2023 dtd. 11.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.09.2023, alongwith station leave permission, till the morning of 12.09.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/8227/A, dated , 12-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)